

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3840**  
**TO BE ANSWERED ON 19.03.2018**

**RMSA**

3840. SHRIMATI HEMA MALINI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Rashtriya Madhyamik Shiksha Abhiyan (RMSA) is operationalised successfully to enhance access and improve quality of education at secondary stage, while ensuring equity;
- (b) if so, the details thereof along with the expenditure and achievements during the previous three years, State/UT-wise; and
- (c) whether the RMSA is to achieve universal retention in secondary level education by 2020 and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(SHRI UPENDRA KUSHWAHA)**

(a) & (b) The Centrally sponsored scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) envisages universalizing access to secondary schools by providing a secondary school within a reasonable distance (5 kilometer) of every habitation, improving quality of education through making all secondary schools conform to prescribed norms and removal of gender, socio-economic and disability barriers.

Under the scheme, financial assistance is provided to the States/UTs for opening of New government secondary schools and strengthening of existing government secondary schools alongwith provision of (i) Class Rooms, (ii) Integrated Science Laboratory, (iii) Library (iv) Art and Craft Room, (v) Toilet Blocks, (vi) Drinking Water Provisions, (vii) Head Master Room etc. Further, there is provision of appointment of 1 Head Teacher and 5 Teachers for every new/upgraded secondary school and Additional teacher is also approved to maintain appropriate Pupil-Teacher ratio as per requirement of State Governments/UTs. Central Government regularly takes up the issue of filling up of vacant teacher posts and redeployment of teachers with the State/UT government.

Further, various types of teacher trainings including in-service teacher training to Headmasters/Principle, Training of Master Trainers, Training of Key Resource Persons, induction training of Teachers, and Leadership training of Headmasters & State Resource Groups (SRGs) are also supported under RMSA to improve the quality of teaching learning. Moreover, interventions like motivation and awareness programmes, remedial teaching, self-defence training for girls, provision of

separate toilets for girls and boys, etc. are also supported under RMSA to improve quality of school education at secondary level. Further, interventions such as Science fair/Exhibition and Talent Search at district level; mathematics and science kits to schools, visit to higher institution of students and learning enhancement of students are also approved.

Under RMSA, 2521 New schools, 5928 Schools under strengthening, 6267 schools under Vocational Education, 11392 schools under ICT and 563 Girls Hostels have been approved from 2014-15 to 2016-17. The state wise approvals during last 3 year is at **Annexure –I**.

The State wise status of release of fund by MHRD to States/UTs during last 3 year is at **Annexure –II**.

Due to the interventions under RMSA at Secondary level, there has been improvement in educational indicators as tabulated below:

SI No.	Indicator	UDISE* 2013-14	UDISE 2015-16
1.	Gross Enrolment Ration (total)	76.64	80.01
2.	GER (boys)	76.80	79.16
3.	GER (girls)	76.47	80.97
4.	Gross Access Ratio	76.85	86.48
5.	Gender Parity Index (GPI)	1.00	1.02

\* Unified District Information System for Education

(c) Yes Madam, one of the objectives of RMSA Scheme is to achieve universal retention in secondary level education by 2020. As per UDISE 2015-16, the transition rate from class VIII to IX is 90.62% and the annual average drop out rate at secondary level is 17.06%.

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State/UT-wise status of new schools approved under RMSA during last 3 year

Sl No.	STATE/UT	2014-2015	2015-2016	2016-2017	Total
1	ANDHRA PRADESH			54	54
2	ARUNACHAL PRADESH	1	18	18	37
3	ASSAM		4	8	12
4	BIHAR				0
5	CHANDIGARH				0
6	CHHATTISGARH			84	84
7	DAMAN AND DIU				0
8	GUJARAT			140	140
9	HARYANA		5	2	7
10	HIMACHAL PRADESH	30		12	42
11	JAMMU AND KASHMIR	110		21	131
12	JHARKHAND			189	189
13	KARNATAKA			60	60
14	KERALA				0
15	MADHYA PRADESH		484	230	714
16	MANIPUR	12	22	20	54
17	MEGHALAYA	7		23	30
18	MIZORAM	1		3	4
19	NAGALAND				0
20	ODISHA	19	82	9	110
21	PUDUCHERRY				0
22	PUNJAB	12	28	14	54
23	RAJASTHAN		114	126	240
24	SIKKIM	5	1	1	7
25	TAMIL NADU			19	19
26	TELANGANA				0
27	TRIPURA		15	18	33
28	UTTAR PRADESH		465		465
29	UTTRAKHAND		9	19	28
30	WEST BENGAL	1	3	3	7
	<b>Total</b>	<b>198</b>	<b>1250</b>	<b>1073</b>	<b>2521</b>

## ANNEXURE- I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3840 REGARDING "RMSA" FOR ANSWER ON 19.03.2018 ASKED BY SHRIMATI HEMA MALINI.

State/UT-wise status of exiting school approved for strengthening under RMSA during last 3 year

Sl.No	STATE/UT	2014-2015	2015-2016	2016-2017	Total
1	ANDAMAN AND NICOBAR ISLANDS	0	4	0	4
2	ANDHRA PRADESH	32	884	0	916
3	ARUNACHAL PRADESH	0	20	2	22
4	ASSAM	189	0	857	1046
5	BIHAR	0	97	0	97
6	CHANDIGARH	0	0	0	0
7	CHHATTISGARH	0	0	0	0
8	DADRA AND NAGAR HAVELI	0	0	0	0
9	DAMAN AND DIU	0	0	0	0
10	DELHI	0	30	0	30
11	GOA	0	0	0	0
12	HARYANA	4	73	594	671
13	HIMACHAL PRADESH	16	204	0	220
14	JAMMU AND KASHMIR	0	152	0	152
15	JHARKHAND	6	53	0	59
16	KARNATAKA	0	161	7	168
17	KERALA	5	0	0	5
18	MADHYA PRADESH	0	104	0	104
19	MAHARASHTRA	0	217	0	217
20	MANIPUR	0	15	0	15
21	MEGHALAYA	0	10	0	10
22	MIZORAM	0	0	0	0
23	NAGALAND	4	58	0	62
24	ODISHA	38	135	175	348
25	PUDUCHERRY	0	0	0	0
26	PUNJAB	27	111	98	236
27	RAJASTHAN	100	224	621	945
28	SIKKIM	2	11	7	20
29	TAMIL NADU	36	54	0	90
30	TELANGANA	17	0	0	17
31	TRIPURA	12	74	0	86
32	UTTAR PRADESH	0	39	24	63
33	UTTRAKHAND	12	176	0	188
34	WEST BENGAL	86	51	0	137
	<b>Total</b>	<b>586</b>	<b>2957</b>	<b>2385</b>	<b>5928</b>

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## State/UT-wise status of school approved for Vocational Education during last 3 year

Sl No.	STATE/UT	2014-2015	2015-2016	2016-2017	Total
1	ANDAMAN AND NICOBAR ISLANDS		5	12	17
2	ANDHRA PRADESH			100	100
3	ARUNACHAL PRADESH	11		78	89
4	ASSAM		95	0	95
5	CHANDIGARH	1	4	2	7
6	CHHATTISGARH		96	270	366
7	DADRA AND NAGAR HAVELI		2	2	4
8	DAMAN AND DIU		2	3	5
9	GOA	37	38	3	78
10	GUJARAT		20		20
11	HARYANA	100	250	500	850
12	HIMACHAL PRADESH	100	300	350	750
13	JAMMU AND KASHMIR	110		220	330
14	JHARKHAND		53	107	160
15	KERALA				0
16	MADHYA PRADESH			263	263
17	MAHARASHTRA	346		160	506
18	MANIPUR	30		3	33
19	MEGHALAYA		5	5	10
20	MIZORAM		10	1	11
21	NAGALAND			5	5
22	ODISHA			178	178
23	PUNJAB	100	300	380	780
24	RAJASTHAN	70	220	380	670
25	SIKKIM	8	12	57	77
26	TAMIL NADU			67	67
27	TELANGANA			100	100
28	UTTAR PRADESH			100	100
29	UTTRAKHAND	33	36	120	189
30	WEST BENGAL		196	211	407
	<b>Total</b>	<b>946</b>	<b>1644</b>	<b>3677</b>	<b>6267</b>

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## State/UT-wise status of school approved for ICT@school during last 3 year

Sl No.	STATE/UT	2014-2015	2015-2016	2016-2017	Total
1	ANDAMAN AND NICOBAR ISLANDS			28	28
2	ANDHRA PRADESH	1647			1647
3	ARUNACHAL PRADESH			53	53
4	ASSAM		500		500
5	BIHAR		277	127	404
6	CHANDIGARH	1	7	2	10
7	CHHATTISGARH			1246	1246
8	DADRA AND NAGAR HAVELI				0
9	DAMAN AND DIU				0
10	DELHI			68	68
11	GOA			56	56
12	GUJARAT			174	174
13	HARYANA			87	87
14	HIMACHAL PRADESH				0
15	JAMMU AND KASHMIR	220		407	627
16	JHARKHAND	465			465
17	KARNATAKA				0
18	KERALA			86	86
19	LAKSHADWEEP				0
20	MADHYA PRADESH				0
21	MAHARASHTRA		1000	500	1500
22	MANIPUR			34	34
23	MEGHALAYA		83		83
24	MIZORAM				0
25	NAGALAND				0
26	ODISHA			100	100
27	PUDUCHERRY				0
28	PUNJAB			100	100
29	RAJASTHAN		525	303	828
30	SIKKIM		17	13	30
31	TAMIL NADU				0
32	TELANGANA	2175			2175
33	TRIPURA				0
34	UTTAR PRADESH				0
35	UTTRAKHAND				0
36	WEST BENGAL			1091	1091
	<b>Total</b>	<b>4508</b>	<b>2409</b>	<b>4475</b>	<b>11392</b>

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**State/UT-wise status of Girls Hostel approved during last 3 year**

Sl No.	STATE/UT	2014-2015	2015-2016	2016-2017	Total
1	ANDHRA PRADESH			57	57
2	ARUNACHAL PRADESH			10	10
3	ASSAM		1		1
4	BIHAR			93	93
5	DADRA & NAGAR HAVELI	1			1
6	HARYANA	18			18
7	JAMMU & KASHMIR			68	68
8	JHARKHAND			31	31
9	KERALA			1	1
10	MAHARASHTRA			36	36
11	ODISHA			43	43
12	TELENGANA		40	23	63
13	TRIPURA	3	1		4
14	UTTAR PRADESH		50	87	137
15	WEST BENGAL				0
	<b>Total</b>	<b>22</b>	<b>92</b>	<b>449</b>	<b>563</b>

## ANNEXURE- II

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3840 REGARDING "RMSA" FOR ANSWER ON 19.03.2018 ASKED BY SHRIMATI HEMA MALINI.

## State/UT-wise status of release of funds during the last three years

Rs in lakh

S No.	State	Release		
		2014-15	2015-16	2016-17
1	A&N ISLANDS	86.45	97.82	354.82
2	ANDHRA PRADESH	7497.42	27182.77	7108.57
3	ARUNACHAL PRADESH	137.57	3626.43	1207.31
4	ASSAM	15981.06	16261.66	25776.42
5	BIHAR	14484.50	3601.01	20065.41
6	CHANDIGARH	181.20	117.65	335.02
7	CHHATTISGARH	19018.66	22917.78	24663.89
8	D AND N HAVELI	50.89	177.99	220.13
9	DAMAN AND DIU	51.44	77.94	123.20
10	DELHI	2114.07	1952.97	1829.43
11	GOA	323.15	229.15	334.98
12	GUJARAT	9600.80	12238.29	16505.36
13	HARYANA	15018.76	7726.57	14724.44
14	HIMACHAL PRADESH	3609.39	12552.07	23279.25
15	JAMMU AND KASHMIR	11544.16	9614.42	14947.61
16	JHARKHAND	11120.31	7753.04	13295.61
17	KARNATAKA	30351.27	20968.84	8104.32
18	KERALA	3991.25	10247.22	4969.22
19	LAKSHADWEEP	2.12	9.79	17.87
20	MADHYA PRADESH	21010.77	28340.93	34834.51
21	MAHARASHTRA	23451.85	20180.33	12305.67
22	MANIPUR	6242.42	5093.41	4320.68
23	MEGHALAYA	58.62	40.08	1897.71
24	MIZORAM	2802.65	2080.48	3223.65
25	NAGALAND	363.88	5326.42	2509.58
26	ODISHA	20100.26	19870.99	10058.52
27	PUDUCHERRY	75.43	152.56	217.56
28	PUNJAB	9938.55	4482.69	8852.12
29	RAJASTHAN	34421.36	37129.87	35968.19
30	SIKKIM	1118.81	1661.22	1479.98
31	TAMIL NADU	33364.51	31471.84	29324.58
32	TELANGANA	9462.65	20008.10	9009.98
33	TRIPURA	599.04	910.28	1383.85
34	UTTAR PRADESH	14228.11	13150.00	18913.62
35	UTTRAKHAND	5825.84	4330.77	12463.88
36	WEST BENGAL	10743.70	2909.39	4200.01
	<b>Total</b>	<b>338972.92</b>	<b>354492.77</b>	<b>368826.95</b>



